

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3030/2021

MANOJ KUMAR PANDEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH

SLP(Cr1) No. 4464/2021 (II)

Date : 16-08-2022 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Rachna Gupta, AOR
Mr. Mohit D. Ram, AOR
Mr. Bakul Jain, Adv.
Ms. Monisha Handa, Adv.
Mr. Anubhav Sharma, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

SLP(Cr1.) No. 3030/2021

Respondent No.1 has not entered appearance, despite due service.

Ld. counsel for the petitioner prays for and is granted two weeks' time to take fresh steps and/or file fresh particulars in respect of unserved respondent Nos.2 to 4.

SLP(Cr1) No. 4464/2021

Ld. counsel for the petitioner is granted two weeks' time, as final opportunity, to take fresh steps and/or file fresh particulars in respect of unserved respondent Nos.1 to 3.

List on 21.9.2022.

AVANI PAL SINGH
Registrar